

BENCA-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.03/2017 CA(IB) NO.203/2017 C.A No. 311/KB/2017 IA No. 392/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company		Nicco Corporation Ltd.	( A N epoliti)	
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Under Section		14		
		I.B.C		
SI. No.		gnation of Authorized ative (IN CAPITAL	Appearing on behalf of	Signature with date
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Ld. RP as well as Ld. Counsel for the petitioners and the Ld. Advocate of Technology Development Board are present.

Ld. RP has filed his progress report, which may be taken on record.

Heard. Reserved for order.

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(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)